GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION NO.15 TO BE ANSWERED ON 14.09.2020

SKILL DEVELOPMENT PROGRAMMES FOR DISABLED PERSONS

15. MS. S. JOTHIMANI:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) the details of skill development programmes and initiatives for disabled persons under the National Skill Development Corporation;

(b) the details of skill development programmes and initiatives for disabled persons under the National Skill Development Agency;

(c) the State-wise implementation details for the above, and list of programmes started in Karur district of Tamil Nadu;

(d) whether the Government will consider organizing rozgaar melas / job fairs for divyang or specially-abled people;

(e) if so, the details thereof for Karur parliamentary constituency?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI R.K. SINGH)

(a) **The** National Skill Development Corporation (NSDC), under the Ministry of Skill Development is responsible for implementation of CSCM (Centrally Sponsored Centrally Managed) component of PMKVY(2016-20) program which is the flagship skill development scheme for all sections of the society including persons with disability (PwD) and fee based program through its affiliated and accredited training partners across country.

Under PMKVY (2016-20), there are incentives to encourage participation of PwDs in the skill training namely; post placement support, monthly conveyance allowance, boarding and lodging etc. There is an exclusive Sector Skill Council for PwD namely Skill Council for PwD (SCPwD) for catering to the needs of the PwD candidates and it runs training in PwD-friendly training centres. Such centres are structurally designed to enable PwD candidates to experience beneficial training such as

availability of Braille, computer screen reader for visually impaired, sign language interpreter for speech and hearing impaired at Training Centres.

(b) National Skill Development Agency has been subsumed under National Council for Vocational Education and Training (NCVET) which has been notified by MSDE on 05th December, 2018 as an overarching regulatory body to establish minimum standards for the functioning of entities in both long and short term training. It, amongst others, anchors the National Skills Qualification Framework (NSQF) and allied quality assurance mechanisms.

In order to incorporate the needs of PwD in development of qualifications, a committee comprising of various stakeholders was set up in NSDA (now NCVET). After several consultations the following decisions were taken:

- To include PwD component in the Qualification File Template.
- To add new sector in the NQR to reflect Qualifications being used for training of PwD.
- To invite (SCPwD) and Department of Empowerment of Persons with Disabilities (DePwD), in stakeholder consultations of all job roles at NSDA (now NCVET), in order to obtain their inputs on the PwD amenability of job roles.

(c) Under NSDC Fee based program, 9,086 persons with disability (PwD) candidates have been trained in the last 3 years. 800 PwD candidates have been trained in Tamil Nadu. However, no PwD candidate has been trained in Karur district of Tamil Nadu in the last 2 year.

Under PMKVY 2016-20, as on 17.03.2020, more than 40,000 PwD candidates have been trained out of which more than 1100 PwD candidates have been trained in the state of Tamil Nadu. However, no PwD candidate has been trained in Karur district of Tamil Nadu. The state-wise details of the PwD candidate trained, certified and reported placed is at **Annexure-I**.

(d) & (e) National Skill Development Corporation (NSDC) through its Pradhan Mantri Kaushal Kendra's (PMKKs) and other Training Partners conduct Rozgar melas on PAN India basis as it's an ongoing process. In the light of the current ongoing Covid19 Pandemic, there are currently no plans to organise Rozgar Melas in Karur Parliamentary Constituency.

Annexure-I

SNo.	State	Trained	Certified	Placed
1.	Andhra Pradesh	972	727	64
2.	Arunachal Pradesh	14	0	0
3.	Assam	1,257	872	227
4.	Bihar	1,431	1,202	517
5.	Chandigarh	2	2	2
6.	Chhattisgarh	408	334	132
7.	Delhi	1,625	1,419	357
8.	Goa	1	1	1
9.	Gujarat	330	309	180
10.	Haryana	3,522	2,845	1,345
11.	Himachal Pradesh	185	170	128
12.	Jammu and Kashmir	2,568	2,278	575
13.	Jharkhand	914	885	385
14.	Karnataka	345	39	22
15.	Kerala	328	177	200
16.	Madhya Pradesh	2,766	2,265	1,051
17.	Maharashtra	687	513	8
18.	Manipur	1	0	0
19.	Meghalaya	0	0	0
20.	Odisha	586	505	203
21.	Puducherry	2	2	0
22.	Punjab	2,603	2,323	884
23.	Rajasthan	5,975	5,149	2,510
24.	Sikkim	66	52	0
25.	Tamil Nadu	1,153	561	375
26.	Telangana	524	460	191
27.	Tripura	4	4	3
28.	Uttar Pradesh	11,327	9,289	3,194
29.	Uttarakhand	279	221	156
30.	West Bengal	425	313	155
	Total	40,300	32,917	12,865

The State-wise details of PwD candidates trained, certified and reported placed under PMKVY 2016-20, as on 17.03.2020, is given below:
